

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) SR No.3861/230/HDB/2017
NAME OF THE COMPANY	People Combine Bengaluru Knowledge Institutions Pvt Ltd.
NAME OF THE TRANSFEROR TRANSGRANTOR	People Combine Bengaluru Knowledge Institutions Pvt Ltd
NAME OF THE TRANSFEREE	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Phani Kumar	Adv. to	kpranav@ca @caallca	G. Pr
		9441407470	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.K.Phani Kumar, learned counsel for the petitioner. He requested to grant some time for complying with the objections. Post the case on 07.12.2017


Member (Technical)

RSN


Member (Judicial)